

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.221- CP/10(AHM)2021
ITEM No.222- Co.A/39(AHM)2021
ITEM No.223- Co.A/42(AHM)2021
ITEM No.224- IA/60(AHM)2023
ITEM No.225- Co.A/52(AHM)2021

Proceedings under Section 241-242 & 213 of Co.Act, 2013

IN THE MATTER OF:

Sangita Srivastava

.....Applicant

V/s

AAA Supports Pvt Ltd & Ors

.....Respondent

Order delivered on: 18/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Kunal Vaishnav, Adv. Co. A. 42 of 2021

Mr. Sumit Kumar, Adv. in CP 10 of 2021, Co. A 39 of
2021 & Co. A. 50 of 2021

For the Respondent

: Mr. Arjun Sheth, Adv. for R-1 & 2

Mr. Hardik Paranjape, Adv. for Mr. Piyush Luktuke, Adv.
R-3

ORDER

**CP/10(AHM)2021, Co.A/39(AHM)2021, Co.A/42(AHM)2021, IA/60(AHM)2023 &
Co.A/52(AHM)2021**

Ld. Counsel for respondent no.1 & 2 seeks time to file written submissions. Ld.
Counsel for respondent no.3 has filed written submissions.

List for further consideration on 01.08.2024.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)